

ORDER

Since Sh. Lokesh Kumar Sharma, ASJ-04/ Spl. Judge (NDPS) (SE) and his link Sh. Sudesh Kumar, ASJ-03, South East, Saket Courts Complex, New Delhi are on leave, today i.e. 03.10.2015, therefore, I hereby authorize Sh. R. K. Tripathi, ASJ- , South East, Saket Courts Complex, New Delhi, u/s 10(3) of the Criminal Procedure Code 1973 to dispose of the bail/urgent applications pertaining to the Police Stations/Investigation Agencies of New Friends Colony, Jamia Nagar, Hazarat Nizamuddin, Sunlight Colony, Chittranjan Park, Pul Prahlad Pur, Sarita Vihar, Jaitpur, Badarpur, Special Cell, Special Task Force of Delhi Police, C. A. W. Cell, Crime Branch, of South East District for 03.10.2015.

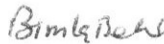

(R. Kiran Nath)

District & Sessions Judge (South-East)
Saket Court Complex, New Delhi

No. Judl./Bail Power/F.46/South-East/Saket/2015 11190-11202 Dated, New Delhi: 03/10/15

Copy forwarded for information & necessary action to:-

1. The Officers concerned.
2. The A.O. (Judl.), Filing Section & Admn. Branch, South East District, Saket Courts Complex, New Delhi.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
4. The Public Prosecutor, Tis Hazari, Delhi.
5. Chief/In-Charge Prosecutor, Saket Courts, New Delhi.
6. The Reader to District & Sessions Judge, South East District, Saket Courts Complex, New Delhi.
7. The In-Charge Facilitation, Saket Courts Complex, New Delhi.
8. The In-Charge, Lock-up, Saket Courts Complex, New Delhi.
9. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.
10. The Secretary Bar Association, Saket Courts Complex, New Delhi.


Brnach In-Charge (Judicial Branch)
for District & Sessions Judge (South-East)
Saket Court Complex, New Delhi